

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 4866  
TO BE ANSWERED ON 26TH MARCH, 2018  
EMPLOYMENT ON REGULAR BASIS**

**4866. SHRI C.S. PUTTA RAJU:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether there is any action plan available to provide employment to the workers of unorganized sector on regular basis and if not, the reasons therefor;**
- (b) the number of workers benefitted by the social security schemes being implemented for the workers of unorganised sector during each of the last three years, State/UT-wise;**
- (c) whether any special arrangement has been made to give the benefit of all social security schemes to the workers of unorganised sector; and**
- (d) if so, the details thereof, and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): An Inter-Ministerial Committee has been constituted to draft the National Employment Policy and consultations have been held with various stakeholders like Ministries, State Governments, Trade Unions, Industry Associations etc for inputs to the Policy.**

**The Government has enacted Unorganised Workers Social Security Act, 2008 for the welfare of unorganized workers. The Act provides for formulation of suitable welfare schemes for unorganized workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Government through the National Social Security Board. The Rashtriya Swasthya Bima Yojana (RSBY) implemented by Ministry of Health and Family Welfare is a health insurance scheme which provides health and maternity benefits to the unorganized workers, listed in the schedule I of the Unorganised Workers' Social Security Act, 2008. Besides this, the scheme is also applicable to MGNREGA workers (who have worked for more than fifteen days during preceding financial year), Beedi workers, Domestic workers, Sanitation workers, Mine workers, Rickshaw pullers, Rag pickers and Auto/Taxi drivers, for insurance against death and disability.**

**Department of Financial Services implements schemes such as Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana(PMSBY). Ministry of Labour and Employment implements Aam Aadmi Bima Yojana(AABY) which covers death and disability along with a scholarship component for 2 children studying in class 9th to 12th standard.**

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